

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 85609/2020 in SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).
16171/2020

SUNIL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.85607/2020-CONDONATION OF DELAY
IN FILING and IA No.85610/2020-EXEMPTION FROM FILING O.T. and IA
No.85609/2020-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 05-07-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
[IN CHAMBER]

For Parties

Mr. Barun K.Sinha, Adv.
Ms. Pratibha Sinha, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Amit Khemka, Adv.
Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

The application for exemption from surrendering is rejected.

Four weeks' time is granted to the petitioners to surrender.

Proof of surrender be filed thereof.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR